

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).26106-26108/2011

NISHA DEVI

Petitioner(s)

VERSUS

STATE OF H.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,permission to place addl. documents on record,exemption from filing c/c of the impugned order and office report )

Date: 28/02/2012 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Ajay Marwah,Adv.  
Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. Viplav Sharma,Adv.  
Mr.Rohit Kr.Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent No. 1 and 2 are awaited. However, Mr. Rohit Kr. Singh, advocate who offered to appear on earlier occasion submits that Vakalatnama and counter affidavit has been received and every attempt will be made to file it during the course of the day. If filed, office to receive it.

List the matter on 21.3.2012.

(SUNIL THOMAS)  
Registrar